



\$~35 to 125 and 127 to 138

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

36

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

37

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

38

+ W.P.(C) 11253/2019 & CM APPL. 46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

39

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD. Petitioner

versus



NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

.....Respondents

40

+

W.P.(C) 4824/2020 & CM APPL. 2183/2021

M/S CILANTRO DINERS PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

41

+

W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

42

+

W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

43

+

W.P.(C) 9146/2020

LITE BITE TRAVELS FOODS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

44

+

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

.....Petitioner

versus



UNION OF INDIA AND ORS. Respondents

45
+ W.P.(C) 1765/2021
M/S LE REVE Petitioner

versus

UNION OF INDIA & ORS. Respondents

46
+ W.P.(C) 1766/2021
NEEVA FOODS PVT. LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

47
+ W.P.(C) 1852/2021 & CM APPL. 5359/2021, CM APPL. 29026/2021
CM APPL. 29027/2021
M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

48
+ W.P.(C) 1951/2021 & CM APPL. 5705/2021, CM APPL. 5706/2021
M/S SUB WEST RESTAURANTS LLP Petitioner

versus

UNION OF INDIA & ORS. Respondents

49
+ W.P.(C) 2440/2021



BONNE SANTE

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondent

50

+

W.P.(C) 2785/2021 & CM APPL. 8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

51

+

W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

52

+

W.P.(C) 4600/2021

INOX LEISURE LIMITED.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

53

+

W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents



- 54
+ W.P.(C) 4954/2021, CM APPL. 15205/2021 & CM APPL.
46404/2021
M/S KRISHNA TRADING COMPANY Petitioner

versus

UNION OF INDIA & ORS. Respondents
- 55
+ W.P.(C) 14666/2021 & CM APPL. 46201/2021, CM APPL.
46202/2021, CM APPL. 46203/2021
ANAND RATHI Petitioner

versus

UNION OF INDIA & ORS. Respondents
- 56
+ W.P.(C) 15172/2022
BARBEQUE NATION HOSPITALITY LTD Petitioner

versus

UNION OF INDIA AND ORS Respondents
- 57
+ W.P.(C) 683/2023 & CM APPL. 2679/2023, CM APPL. 3317/2026
RAJKOTIA MEDICARE PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS. Respondents
- 58
+ W.P.(C) 8228/2024
M/S. UMANG REALTECH PRIVATE LIMITED Petitioner



versus

UNION OF INDIA & ORS.

.....Respondents

59

+

W.P.(C) 14051/2024 & CM APPL. 58805/2024

M/S ASIAN RADHIKA MULTIPLEXES PVT LTD

.....Petitioner

versus

SH HRUSHIKESH AND ANR

.....Respondents

60

+

W.P.(C) 13902/2025

ADVANCE INDIA PROJECTS LIMITED

.....Petitioner

versus

DIRECTOR GENERAL OF ANTI-PROFITEERING & ORS.

.....Respondents

61

+

W.P.(C) 7910/2019 & CM APPL. 32779/2019

SALARPURIA REAL ESTATE PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

62

+

W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondent

63

+

W.P.(C) 12355/2019



PARAMOUNT, PROPBUILD PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

64

+

W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

65

+

W.P.(C) 12847/2019 & CM APPL. 52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

66

+

W.P.(C) 1406/2020 & CM APPL. 4879/2020

M/S FRIENDS LAND DEVELOPERS

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

67

+

W.P.(C) 2083/2020 & CM APPL. 7369/2020

FUSION BUILDTECH PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

68

+

W.P.(C) 2084/2020 & CM APPL. 7371/2020



69
+ ASTER INFRAHOME PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
W.P.(C) 2445/2020
MIS SARVPRIYA SECURITIES PVT. LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
70
+ W.P.(C) 2742/2020 & CM APPL. 9552/2020
ACME HOUSING INDIA PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
71
+ W.P.(C) 3910/2020
MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS
M/S LODHA DEVELOPERS LTD.) & ANR Petitioners
versus
UNION OF INDIA & ORS Respondents
72
+ W.P.(C) 3911/2020
M/S NANI RESORTS AND FLORICULTURE PVT. LTD.
.....Petitioner
versus
UNION OF INDIA & ORS. Respondents
73



- 74
+ W.P.(C) 4348/2020
APEX MEADOWS PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + W.P.(C) 5347/2020 & CM APPL. 23558/2020
GAURSONS REALTECH PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 75
+ W.P.(C) 5798/2020
RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.
.....Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 76
+ W.P.(C) 5979/2020 & REVIEW PET. 128/2024
EMAAR MGF LAND LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 77
+ W.P.(C) 8751/2020 & CM APPL. 28192/2020
M/S SIGNATURE BUILDERS PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 78



- + W.P.(C) 9931/2020
M/S. NIRALA PROJECTS PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 79
+ W.P.(C) 9934/2020 & CM APPL. 31623/2020, CM APPL.
31624/2020
M/S S3 BUILDWELL LLP Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 80
+ W.P.(C) 9935/2020 & CM APPL. 31625/2020, CM APPL.
31626/2020
M/S. JMK HOLDINGS PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 81
+ W.P.(C) 10932/2020 & REVIEW PET. 127/2024, CM APPL.
34237/2020, CM APPL. 34238/2020, CM APPL. 8172/2022
M/S EMAAR MGF LAND LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 82
+ W.P.(C) 990/2021



M/S BPTP LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

83

+

W.P.(C) 997/2021 & CM APPL. 2721/2021

M/S MAN REALTY LTD & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

84

+

W.P.(C) 2676/2021 & CM APPL. 7906/2021

HORIZON PROJECTS PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

85

+

W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

86

+

W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

87



- + W.P.(C) 6337/2021 & CM APPL. 19960/2021
M/S PURI CONSTRUCTION PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 88
+ W.P.(C) 6983/2022 & CM APPL. 21405/2022
WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED
.....Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 89
+ W.P.(C) 12573/2022 & CM APPL. 38062/2022 & CM APPL.
38063/2022
M/S SWATI REALTY Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 90
+ W.P.(C) 12639/2022 & CM APPL. 38309/2022, CM APPL.
38310/2022, CM APPL. 39263/2022
M/S PERFECT BUILDWELL PVT LTD Petitioner
versus
UNION OF INDIA AND ORS Respondents
- 91
+ W.P.(C) 12797/2022 & CM APPL. 38922/2022, CM APPL.
38923/2022, CM APPL. 38924/2022



VASAVI AND GP INFRA LLP

.....Petitioner

versus

UNION OF INDIA

.....Respondent

92

+

W.P.(C) 13657/2022 & CM APPL. 41646/2022, CM APPL.
41647/2022

M/S DLF LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

93

+

W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

94

+

W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANR

.....Petitioners

versus

UNION OF INDIA AND ORS.

.....Respondents

95

+

W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

96

+

W.P.(C) 16266/2022 & CM APPL. 50925/2022, CM APPL.
50926/2022



PRASU INFRABUILD PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

97

+ W.P.(C) 16890/2022 & CM APPL. 53510/2022, CM APPL. 53511/2022, CM APPL. 53512/2022

BHAGWATI INFRA

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

98

+ W.P.(C) 17132/2022 & CM APPL. 54440/2022

WHEELABRATOR ALLOY CASTINGS LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

99

+ W.P.(C) 246/2023 & CM APPL. 939/2023 & CM APPL. 940/2023

M/S BHARTIYA URBAN PVT LTD (FORMERLY,
BHARTIYA CITY DEVELOPERS PVT LTD)

.....Petitioner

versus

UNION OF INDIA AND OTHERS & ANR.

.....Respondents

100

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

101

+ W.P.(C) 9063/2023 & CM APPL. 34491/2023, CM APPL.



34492/2023

JKG CONSTRUCTION PVT LTD

.....Petitioner

versus

THE UNION OF INDIA & ORS.

.....Respondents

102

+

W.P.(C) 11180/2023 & CM APPL. 43445/2023, CM APPL.

43446/2023

M/S ATS TOWNSHIP PVT LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

103

+

W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD.

.....Petitioner

versus

UNION OF INDIA AND ORS.

.....Respondents

104

+

W.P.(C) 14137/2023

M/S SALARPURIA SIGNUM COMPLEX LLP

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

105

+

W.P.(C) 14681/2023 & CM APPL. 58468/2023

ADHIRAJ CONSTRUCTIONS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents



106

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS

.....Respondents

107

+ W.P.(C) 1418/2019

M/S J.P. & SONS THROUGH SHRI ANKIT
KHANDELWAL, PROPRIETOR

.....Petitioner

versus

NATIONAL ANTI- PROFITEERING AUTHORITY
THROUGH ITS SECRETARY & ORS.

.....Respondents

108

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

109

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

110

+ W.P.(C) 5558/2019 & CM APPL. 24368/2019

UNICHARM INDIA PVT. LTD.

.....Petitioner



versus

111 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 7743/2019
RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

versus

112 UNION OF INDIA THROUGH ITS SECRETARY & ORS. Respondents
+ W.P.(C) 8162/2019
AFFINITI ENTERPRISES Petitioner

versus

113 UNION OF INDIA THROUGH ITS SECRETARY & ORS. Respondents
+ W.P.(C) 9053/2019
UNICHARM INDIA PVT. LTD Petitioner

versus

114 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 969/2020 & CM APPL. 5342/2020
NESTLE INDIA LTD. & ANR. Petitioners

versus

115 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 1780/2020
JOHNSON & JOHNSON PVT.LTD Petitioner

versus



- 116 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 2490/2020
JOHNSON & JOHNSON PVT LTD, ...Petitioner
versus
- 117 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 3737/2020
PHIILIPS INDIA LIMITED. Petitioner
versus
- 118 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 4345/2020
RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner
versus
- 119 UNION OF INDIA AND ORS Respondents
+ W.P.(C) 4375/2020
M/S PATANJALI AYURVED LTD Petitioner
versus
- 120 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 4516/2020
MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner
versus
- 121 UNION OF INDIA & ORS. Respondents



- + W.P.(C) 4607/2020
AFFINITI ENTERPRISES Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 122
+ W.P.(C) 7412/2020 & CM APPL. 24800/2020
SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 123
+ W.P.(C) 10901/2020 & CM APPL. 34162/2020, CM APPL.
34163/2020, CM APPL. 55627/2025
S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner
versus
UNION OF INDIA, THROUGH ITS SECRETARY & ORS.
.....Respondents
- 124
+ W.P.(C) 1366/2021
M/S TATA STARBUCKS PRIVATE LIMITED Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 125
+ W.P.(C) 1593/2021
RAYMOND CONSUMER CARE LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents



- 127
+ W.P.(C) 3254/2021
GILLETTE INDIA LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 128
+ W.P.(C) 3306/2021
PROCTER AND GAMBLE HOME PRODUCTS PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 129
+ W.P.(C) 3327/2021
PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 130
+ W.P.(C) 7781/2022 & CM APPL. 23831/2022
SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 131
+ W.P.(C) 12557/2022 & CM APPL. 38027/2022, CM APPL. 38028/2022
L OREAL INDIA PRIVATE LIMITED Petitioner
versus



- 132 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 15169/2022
GELENMARK PHARMACEUTICAL LIMITED AND ANR
.....Petitioners
versus
- 133 UNION OF INDIA AND ORS Respondents
+ W.P.(C) 17073/2022 & CM APPL. 54098/2022, CM APPL.
68555/2025
ALLERGAN HEALTHCARE INDIA PVT. LTD Petitioner
versus
- 134 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 4131/2020
MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner
versus
- 135 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 7736/2020
M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner
versus
- 136 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 8229/2020
LITECON INDUSTRIES PVT.LTD. Petitioner
versus



137 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 13715/2022 & CM APPL. 41879/2022, CM APPL.
45056/2022, CM APPL. 45505/2022
NY CINEMAS LLP Petitioner
versus

138 UNION OF INDIA ORS. Respondents
+ W.P.(C) 15289/2022 & CM APPL. 47442/2022, CM APPL.
47443/2022
ANUTONE ACOUSTICS LIMITED Petitioner
versus

UNION OF INDIA & ORS. Respondents

For the Petitioners:

Mr. Tarun Gulati, Senior Advocate, Mr. Kishore Kunal, Ms. Anikta Prakash, Mr. Sparsh Bhargava, Ms. Vanshika Taneja, Mr. Anuj Kumar and Mr. Aryan Singh Advocates in Item Nos.36, 38, 39, 57, 82, 93

Mr. Prateek Som, Mr. Aditya Shukla, Mr. Chaitanya Tripathi and Mr. Jalaj Sharma, Advocates in Item 38

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Ajitesh Dayal Singh, Mr. Arihant Tater and Mr. Saurabh Dugar Advocate in Item no.52, 136

Mr. Kamal Sawhney, MR. Deepak Thackur, Mr. Rishabh Mishra, Ms. Shubhangi Gupta, Advocates in Item no.71

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Ajitesh Dayal Singh, Mr. Arihant Tater and Mr. Saurabh Dugar Advocates in Item no.84, 98

Mr. Tarun Jain and Mr. Divyesh Singh, Advocates in Item no.96

Mr. Bharat Raichandani, Mr. Deepak Khokhar, Mr. Chaitanya G. Tripathi, Ms. Prachi Sharma, Ms. Annweshaa Laskar, and Mr. Rishav Raj, Advocates in Item no.97, 105, 134



Mr. Ramashish and Mr Ram Kumar Sharma, Advocates in Item no.101
Mr. Bharat Raichandani, Mr. Deepak Khokhar, Mr. Chaitanya G. Tripathi,
Ms. Prachi Sharma, Ms. Annweshaa Laskar, Mr. Rishav Raj, Advocates in
Item no.105

Mr. R. Jawahar Lal and Mr. Sayyam Maheshwari, Advocates in Item
no.111, 112 and 118.

Mr. Tarun Gulati Senior Advocate, Mr. Kumar Visalaksh, Mr. Udit Jain,
Mr. Ajitesh Dayal Singh, Mr. Arihant Tater and Mr. Saurabh Dugar
Advocate in Item no.120.

Mr. R. Jawahar Lal and Mr. Sayyam Maheshwari, Advocates in Item no.121
Mr. Sparsh Bhargava, Ms. Ishita Farsaiya, Ms. Vanshika Taneja, Mr. Jaidev
Prasada and Mr. Aryan Singh Advocates in Item no.133.

Mr Mihir Naniwadekar, Mr Prateek K Chadha, Mr Ruturaj Gurjar, Mr
Sreekar Aechuri, Ms Surbhi Soni and Mr Aniket Chauhaan Advocates in
Item no.137.

Ms. Vanita Bhargava, Mr. Ajay Bhargava, Mr. Abhay Agnihotri, Advs. in
item 106, 109

Mr. Yogendra Aldak,, Mr. Agrim Arora, Mr. Shashank Maheshwari,
Advocates in item no. 37, 41, 43, 54, 73, 76, 81, 83, 92, 94, 114, 115, 116,
125, 127, 128, 129, 131, 135, 138.

Adv. Puneet Agrawal, Ms. Purvi Sinha, Ms.. Sakshi Bisht, Mr.. Chetan
Kumar Shukla, Advs. in item 50, 58, 65, 69, 72, 75, 77, 78, 79, 80, 87, 95,
100, 102, 122, 130.

Mr. Swapnil Srivastava , Adv. in item 59

For the Respondents:

Mr. Anurag Ojha, SSC, Mr. Dipak Raj, and Mr. Aryaman Singh Chouhan,
Advocates in Item no.35, 37, 39, 41, 44, 50, 52, 53, 54, 56, 57, 59, 60, 63,
71, 74, 75, 77, 79, 80, 82, 86, 92, 94, 95, 96, 97, 100, 106, 109, 111, 114,
115, 116, 118, 119, 120, 122, 124, 125, 127, 128, 129, 131, 134, 137 and
138

Mr. Himanshu Pathak SPC with Mr. Mohit Gupta, Advocate for R-UOI in
Item no.37.

Ms Pratima N Lakra, CGSC with Ms Upanita Soumyadarshini, Advocates
for R-1 in Item no.35, 49, 54, 69



Mr. Rajesh Kumar, Senior Panel Counsel for Union of India along with Mr Yash Narain Advocate for R-UOI in Item no.38
Mr RK Shrivastav (SPC), Mr Rajat Mohan Dwivedi (GP), Mr Shivam Dubey, Mr Vishal Sharma in Item no.38
Mr Farman Ali CGSC, Ms Usha Jamnal, Advocate for R-UOI in Item no.51, 78, 79, 83, 101, 110, 120, 121.
Mr. Himanshu Pathak, SPC along with Mr. Mohit Gupta, Advocate for R-UOI in Item no.82, 108, 110
Mr Satya Ranjan Swain (CGSC) & Mr Kautilya Birat in Item no.47
Mr.Anshuman and Mr.Vaibhav Sood Advocates in Item no.48
Mr. Bhagvan Swarup Shukla CGSC with Mr. Mukesh Kumar Pandey, Mr. Dashmesh Tripathi, Mr. Praveen Gupta, Advocates in Item no.52
Mr. Ripudamn Bhardwaj, CGSC, with Mr. Kushagra Kansal, Mr. Amit Kumar Rana in item 87, 109
Mr Ajay Kumar Pandey SPC with Ms Aayushi Pandey Advocates in Item no.53
Mr.Piyush Beriwal, Advocate in Item nos. 55, 76, 88, 100, 103, 113
Mr. Rakesh Kumar SPC with Mr. Sunil, Advocate in Item no.56
Mr. Kshitij Chhabra, Senior Panel Counsel in Item no.60
Mr Vikram Jetly CGSC with Ms Shreya Jetly Advocate in Item no.64, 115
Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Advocate in Item no.65, 69, 75, 87.
Mr. Rajesh Kumar Senior Panel Counsel for Union of India along with Mr Yash Narain Advocate Item No. 66 and 67
Mr. Rajesh Kumar, Senior Panel Counsel for Union of India along with Mr Yash Narain, Mr. Siddharth Shekhar, Advocate, Ms. Suramya Srivastava, Mr. Shantanu Narain, Advocates in Item No. 68, 84. 93
Ms Suruchi Suri Advocate in Item no.89
Mr. Sandeep Vishnu, SPC for UOI with Ms. Monika Verma, Advocate in Item no.89
Mr. Manish Kumar (SPC) with Mr. Kumar Gaurav, Advocates in Item no.95
Mr. Kamal Sawhney, MR. Deepak Thackur, MR. Rishabh Mishra, MS. Shubhangi Gupta, Advocates in Item no.107
Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh, Adv in Item no.108, 112, 121
Mr Syed Abdul Haseeb CGSC with Mr Muhammad Aamir Khan and Mr Syed abdur Rahman Advocates in Item no.111
Ms. Nidhi Raman CGSC with Mr. Akash Mishra and Mr. Arnav Mittal



Advocates in Item no.123.

Mr Satya Ranjan Swain (CGSC) & Mr Kautilya Birat in Item no.127

Mr. Vivek Goyal, Advocate, CGSPC with Mr. Aryan, Advocate in Item no.129

Mr. Rakesh Kumar SPC With Mr. Sunil Advocate in Item no.130

Ms. Uma Prasuna Bachu, SPC in Item no.131

Mr. Ruchir Mishra, Mr. Sanjiv Kr Saxena Mr. Mukesh Kr Tiwari, Ms.

Reba Jena Mishra, Ms. Poonam Shukla, Advs. in item 63

Mr. Vedansh Anand, SPC in item 80,105

Ms Anushree Narain, SSC with Mr. Naman Choula And Mr. Yamit Jetley, Advs. in item 95,100,102,103,111,

Mr. Vipul Agrawal, SSC with Ms. Sakshi Shairwal, Jr. Standing Counsel with Mr. Gaoraang Ranjan and Ms. Harshita Kotru, Advs. in item no.117,136

Mrs. Anubha Bhardwaj, CGSC with Ms. Ananya Shamsheery, Advocate for UOI in item 44.

Mr. Santosh Kumar Pandey, CGSPC in item 57

Mr. Puspraj Singh for Respondent Nos. 4 & 5 in item 60

Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Advocate for Respondent No. 1/UOI in item 64, 65, 115

Ms. Neha Malik for Respondent (NAA/DGAP) in item 73, 78, 81, 98

Ms. Suruchi Suri, Advocate for Respondent No. 2 in item 89

Mr. Chiranjeev Kumar and Mr. Mukesh Sachdeva, Advocates for Union of India in item 97

Mr. Ajit Kumar Kalia, SSC with Mr. Abhinav Kalia, Mr. Devesh Khara, Mr. Devesh Dubey, Mr. Bismil Nayak, Mr. Lakshya Bhatia, Mr. Devendra Kumar Singh for Respondent Nos. 2, 3, 4 & 6 in item 98

Mr. Ruchesh Sinha (Sr. Standing Counsel CGST), Ms. Upasna Vashistha, Ms. Monalisa Maity, Adv. in item 111,118

Mr. Ravi Chawla, SSC with Mr. Vivek Luthra, Mr. Daksh Tikoo, Mr. Tejash Yadav and Ritwik Chawla, Advocates in item 112,121

Ms. Amrita Prakash, CGSC for Respondent/UOI in item 125.

CORAM:

HON'BLE MR. JUSTICE NITIN WASUDEO SAMBRE

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER

21.05.2026

%



1. Such matters in which pleadings are not completed by the respondents, we grant time of eight weeks, by way of last chance, to complete the pleadings.
2. Rejoinder, if any, be placed on record within a period of four weeks thereafter.
3. List on 9th September, 2026.
4. Interim order, if any, to continue till next date of hearing.

NITIN WASUDEO SAMBRE, J

AJAY DIGPAUL, J

MAY 21, 2026/ay/ok